THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBA-RAM); (a) Yes, Sir.

(b) and (c) The Memorandum is being processed in accordance with established procedure. However, it will not be in public interest to disclose the details of the charges therein, at this stage.

Meeting with political parties on electoral reforms

*153. SHRI LAL K. ADVANI; SHRI ASHWANI KUMAR:

Will the Minister of LAW AND JUSTICE be pleased to state.

whether (a) he has seen press report in the Statesman dated Octo ber 26, 1987 to the effect that the leaders of 22 national and regional political parties had asked Govern for ment convening immediately а meeting of political parties to decide the electoral reforms including the 18 proposais suggested by them and initiate action;

(b) if so, the details of the suggested proposals for electoral reforms; and

(c) whether Government propose to call a meeting of political parties to decide about the electoral reforms?

THE MINISTER OF LAW AND JUSTICE (SHRI BINDESHWARI DUBEY): (a) Yes, Sir.

(b) Beyond the details which had appeared in the press, Government have no information regarding the suggestions or recommendations made at the meeting.

(c) Government are committed to have a discussion with the political parties on the various proposals for

electoral reforms made by the Election Commission.

Partially pruning of the Seventh plan

**154.* SHRI CHITTA BASU: Will the Minister of PLANNING be pleased to state:

(a) whether Government have de cided to partially prune the Seventh Plan in view of the resource con straints; and

(b) if not, what steps Govern ment propose to take to augment the resources for the Plan?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI P. SHIV SHANKER): (a) No, Sir.

(b) Proposals for augmenting the resources are decided by the Government keeping in view the needs and the emerging economic situation. Such proposals are reflected in the Annual Budgets of the Central and State Governments. Strategy for Eighth Five Tear Plan

*155. SHRI MAHENDRA PRA-SAD: SHRIMATI VEENA VERMA;

Will the Minister of PLANNING be pleased to state-

(a) whether a new economic strategy has been evolved for the Eighth Five Year Plan for achieving the two basic objectives of eradica tion of poverty and near full em ployment by the year 2000 AD; and

(b) if so, what are the details thereof?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI P. SHIV SHANKER): (a) The economic strategy for the Eighth Five Year Plan has not yet been formulated.

(b) Does not arise.